

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:762

ANSWERED ON:27.11.2012

CONSTRUCTION ACTIVITIES AROUND MONUMENTS

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Will the Minister of CULTURE be pleased to state:

- (a) whether a number of ancient and historical monuments have been lost due to urbanization and commercialization;
- (b) if so, the details of such monuments along with the reasons therefor;
- (c) whether construction and other necessary activities are prohibited around such monuments, in the name of protecting them;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government to protect all historical monuments without causing inconvenience to the public?

Answer

MINISTER OF CULTURE (SMT. CHANDRESH KUIMARI KATOCH)

(a) & (b) Yes, Sir. A few monuments have been lost due to urbanization and commercialization. Details of such monuments are placed at Annexure. Reasons for loss of these monuments are pressure of urbanization, commercialization, development projects, changing climatic and geographical conditions.

(c) to (e) New constructions are not allowed in the prohibited area (distance of 100 metres in all directions from limit of protected area) of protected monument/site. However, repairs and renovation of existing buildings are allowed with the permission of Competent Authority.

Further, in regulated area (a distance of 200 metres beyond prohibited area) new constructions, repairs, renovation etc. are allowed with the permission from Competent Authority.